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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 11944/2021, CM APPL.36960/2021(Stay)
HARINDERJIT SINGH Petitioner

Through: Mr. Sajan Poovayya, Sr. Adv.
with Mr. Kamal Shankar, Mr.
Gautam Varma, Mr. Atul, Ms.
Alvia Ahmed, Ms. Raksha
Agarwal, Mr. Raghav Chadha,
Advs.

versus

DISCIPLINARY COMMITTEE BENCH III THE
INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA
& ANR. Respondents

Through: Mr. Ramji Srinivasan, Sr. Adv.
with Ms. Pooja M Saigal, Ms.
Simrat Singh, Ms. Shruti
Pandey, Ms. Megha, Adv.

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+ W.P.(C) 13375/2021, CM APPL. 42141/2021(Stay)
MR ABHISHEK RARA Petitioner

Through: Mr. Kamal Shankar, Mr.
Gautam Varma, Mr. Atul N,
Mr. Raghav Chadha, Adv.

versus

DISCIPLINARY COMMITTEE BENCH III THE
INSTITUTE OF CHARTERED ACCOUNTANTS OF
INDIA & ANR. Respondents

Through: Mr. Ramji Srinivasan, Sr. Adv.
with Ms. Pooja M Saigal, Ms.
Simrat Singh, Ms. Shruti
Pandey, Ms. Megha, Adv.

50

+ W.P.(C) 13376/2021, CM APPL. 42143/2021(Stay)
USHA RAJEEV Petitioner

Through: Mr. Kamal Shankar, Mr.
Gautam Varma, Mr. Atul N,
Mr. Raghav Chadha, Adv.

versus

DISCIPLINARY COMMITTEE BENCH III THE
INSTITUTE OF CHARTERED ACCOUNTANTS OF
INDIA & ANR. Respondents

Through: Mr. Ramji Srinivasan, Sr. Adv.
with Ms. Pooja M Saigal, Ms.



Simrat Singh, Ms. Shruti
Pandey, Ms. Megha, Adv.



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W.P.(C) 13377/2021, CM APPL. 42145/2021(Stay)

RAHUL CHATTOPADHYAY Petitioner

Through: Mr. Kamal Shankar, Mr.
Gautam Varma, Mr. Atul N,
Mr. Raghav Chadha, Adv.

versus

DISCIPLINARY COMMITTEE BENCH III THE
INSTITUTE OF CHARTERED ACCOUNTANTS OF
INDIA & ANR. Respondents

Through: Mr. Ramji Srinivasan, Sr. Adv.
with Ms. Pooja M Saigal, Ms.
Simrat Singh, Ms. Shruti
Pandey, Ms. Megha, Adv.

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W.P.(C) 13378/2021, CM APPL. 42147/2021(Stay)

AMITESH DUTTA Petitioner

Through: Mr. Kamal Shankar, Mr.
Gautam Varma, Mr. Atul N,
Mr. Raghav Chadha, Adv.

versus

DISCIPLINARY COMMITTEE BENCH III THE
INSTITUTE OF CHARTERED ACCOUNTANTS OF
INDIA & ANR. Respondents

Through: Mr. Ramji Srinivasan, Sr. Adv.
with Ms. Pooja M Saigal, Ms.
Simrat Singh, Ms. Shruti
Pandey, Ms. Megha, Adv.

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W.P.(C) 13379/2021, CM APPL. 42149/2021(Stay)

RAJAN WADHAWAN Petitioner

Through: Mr. Kamal Shankar, Mr.
Gautam Varma, Mr. Atul N,
Mr. Raghav Chadha, Adv.

versus

DISCIPLINARY COMMITTEE BENCH III THE
INSTITUTE OF CHARTERED ACCOUNTANTS OF
INDIA & ANR. Respondents

Through: Mr. Ramji Srinivasan, Sr. Adv.
with Ms. Pooja M Saigal, Ms.
Simrat Singh, Ms. Shruti



Pandey, Ms. Megha, Adv.



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+ W.P.(C) 13380/2021, CM APPL. 42151/2021(Stay)
PRIYANSHU DINESHKUMAR GUNDANA Petitioner
Through: Mr. Kamal Shankar, Mr.
Gautam Varma, Mr. Atul N,
Mr. Raghav Chadha, Adv.

versus

DISCIPLINARY COMMITTEE BENCH III THE
INSTITUTE OF CHARTERED ACCOUNTANTS OF
INDIA & ANR. Respondents
Through: Mr. Ramji Srinivasan, Sr. Adv.
with Ms. Pooja M Saigal, Ms.
Simrat Singh, Ms. Shruti
Pandey, Ms. Megha, Adv.

55

+ W.P.(C) 13381/2021, CM APPL. 42153/2021(Stay)
USHA RAJEEV Petitioner
Through: Mr. Kamal Shankar, Mr.
Gautam Varma, Mr. Atul N,
Mr. Raghav Chadha, Adv.

Versus

DISCIPLINARY COMMITTEE BENCH III THE
INSTITUTE OF CHARTERED ACCOUNTANTS OF
INDIA & ANR. Respondents
Through: Mr. Ramji Srinivasan, Sr. Adv.
with Ms. Pooja M Saigal, Ms.
Simrat Singh, Ms. Shruti
Pandey, Ms. Megha, Adv.

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+ W.P.(C) 13382/2021, CM APPL. 42155/2021(Stay)
ANURAG KHANDELWAL Petitioner
Through: Mr. Kamal Shankar, Mr.
Gautam Varma, Mr. Atul N,
Mr. Raghav Chadha, Adv.

Versus

DISCIPLINARY COMMITTEE BENCH III THE
INSTITUTE OF CHARTERED ACCOUNTANTS OF
INDIA & ANR. Respondents
Through: Mr. Ramji Srinivasan, Sr. Adv.
with Ms. Pooja M Saigal, Ms.



Simrat Singh, Ms. Shruti
Pandey, Ms. Megha, Advs.



CORAM:
HON'BLE MR. JUSTICE YASHWANT VARMA

ORDER

24.11.2022

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Due to paucity of time and since the Court was in the midst of a part heard hearing, this batch of writ petitions could not be taken up today.

Consequently, let this batch be called again on 18.01.2023.

Interim order to continue till the next date of hearing.

YASHWANT VARMA, J.

NOVEMBER 24, 2022

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